

[English]

SHRI AJIT PANJA: Sir, through you, to all the Members and also those who are in the Government including the very senior and respected Minister seated here at present, I would like to tell about the plight of an individual lady who wrote to the previous Prime Minister requesting for funds for heart operazation of her husband. A sanction of Rs. 9000/- was made in writing on 13th October, 1989 by the previous Prime Minister.

MR. SPEAKER: Did she get it?

SHRI AJIT PANJA: No. She was asked to inform immediately the name of the hospital where the operation was to take place. In the meantime, Government changed. The present Government and the Prime Minister's Office rejected her application. Of course, this is cruelty. I want to draw the attention of the Finance Minister who is present here. I am going to give him all the concerned papers right now. Let this grant be made at once. Otherwise, the poor lady will not be able to save her husband. I request the Finance Minister to look into the matter.

12.54 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report and Review on the working of the Indian Museum, Calcutta for 1988-89 and Annual Accounts at the Visva-Bharati, Shanti Niketan, for 1988-89 with Audit Report thereon and statements showing reasons for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES (SHRI CHIMANBHAI MEHTA): I beg to lay on the

Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1988-89 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta, for the year 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT. 816/90]
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1988-89 together with Audit Report thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—817/90]

12.55 hrs.

MATTERS UNDER RULE 377

[English]

- (i) **Need to provide funds to connect National Highway No. 52 with National Highway No. 37 in Tinsukia District of Assam at the earliest**

SHRI LAETA UMBREY (Arunachal East): Sir, the progress of construction work